

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-44/2004/11315/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District and Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 21st November, 2023.

Sub:- **Casual Leave.**

Ref:- Your letter No.DJ(S)/5741, dtd. 09.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.11.2023, alongwith station leave permission, from the evening of 10.11.2023, till the morning of 16.11.2023.** The next seniormost Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-44/2004/11316/A, dated , 21-11-23
Copy to:

✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
